(21)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD

O.A.NO.875/96

Date of Order: 23.7.96

BETWEEN :

Smt. Busi Padma

.. Applicant.

AND

- The Divisional Personnel Officer, S.E.Rly., Waltair, Visakhapatnam.
- The Divisional Railway Manager, S.E.Rly., Waltair, Visakhapatnam.
- 3. The General Manager, S.E.Rly., Garden Reach, Calcutta 43.

.. Respondents.

Counsel for the Applicant
Counsel for the Respondents

.. Mr.B.Gajehdra Reddy

... Mr.C.V.Malla Reddy

CORAM:

HON BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

JUDGEMENT.

X Oral order as per Hon ble Shri R. Rangarajan, Member (Admm.) X

Heard Sri Gajendra Reddy, learned counsel for the applicant and Sri C.V. Malla Reddy, learned standing counsel for the respondents.

who died on 26.1.72 while working as a Driver in Locashed,
Waltair, S.E.Rly., under R1. It is stated for the applicant
that she is the legally wedded wife of the deceased. She has
two daughters who are minor at the time of the death of the
deceased had become major now. She submits that she is in an
indigent circumstances and she is not able to maintain her family.
Under the above circumstances, she has filed number of representat.

for grant of compassionate ground appointment to one of her daughters. It is **stated** that those representations are not replied so far.

- 3. This OA is filed praying for a direction to the respondents to consider her appointment to one, of her daughters.
- 4. It is not known why the representations submitted by her have not been replied so far. Whenever a request for compassionate ground appointment is received the same should be disposed of in accordance with the rules. As in this case no reply has been given R1 is directed to give a suitable reply to her representation. If the representations are not available on record the representation enclosed to this OA may be perused and reply given to the applicant.

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- 5. The OA is disposed of L at the admission stage itself. No costs.
- 6. The Registry should sent a copy of this OA along with the judgement to R1.

(R.RANGARAJAN)

Member (Admn.)

Dated: 23rd July, 1996

(Dictated in Open court)

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O.A.875/96.

Copy to:-

- The Divisional Personnel Officer, S.E.Rly, Waltair, Visakhapatnam.
- The Divisional Railway Manager, S.E.Rly, Waltair, Visakhapatnam.
- 3. The General Manager, S.E.Rly, Garden Reach, Calcutta-43.
- 4. One copy to Sri. B.Gajendra Reddy, advocate, CAT, Hyd.
- 5. One copy to Sri. C.V.Malla Reddy, Addl. CGSC, CAT, Hyd.
- 6. One copy to Library, CAT, Hyd.
- 7. One spare copy.

Rsm/-

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6/8/91

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TYPED BY: COMPARED BY

CHECKED BY APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERASAD BENCH HYDERASAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

DATED: 23/7/96

ORDER/DUDGEMENT

O.A. NB. /R. & /C. P. ND.

G.A.NO.

875 (as

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN

ORDERED/REDECTED

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No Spore Cepy

NO ORDER AS TO COSTS.

II COURT OF STATE OF

केन्द्रोय प्रशासनिक अधिक्षण्य Central Administrativo Inbuna! क्रेज्ज /DESPATCH

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